NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:

M/s. Shadaab Ahmed Shabbir Pvt. Ltd.

V/s.

M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Dr. Abhinav Advocate for Chandrachul Respondentios.

alw Adv. Sharlandra & for Proposed Singh Respondent No. 485

2. Mrs. Kunal Dwarkadas Advocate for Amich Kakri Respondent There 1/6 hittle & 6.

3. Adv Purshattan a Advocate for No. 283

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CP. No. 10 to 13/397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter top on the Board on 23.11.2016.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)